

tion of nuclear aid have reached a point of settlement;

(b) if so, the broad details of the agreement reached; and

(c) the present extent of our dependence for this material on foreign countries and how it is proposed to be reduced?

THE PRIME MINISTER, MINISTER OF PLANNING, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI): (a) No, Sir.

(b) Does not arise.

(c) India is not depending to any substantial extent on foreign countries for the import of equipment for the execution of nuclear power projects. All items of equipment of a sensitive nature required for the power projects are either already manufactured or are in the process of being manufactured within the country.

Exploitation of Geo-thermal Energy

173. SHRIMATI ROZA DESHPANDE:
SHRI INDRAJIT GUPTA:

Will the Minister of ENERGY be pleased to state:

(a) whether Government have made geological investigation to assess the geo-thermal energy in Maharashtra, Karnataka, Meghalaya, Manipur and some other States;

(b) if so, the findings thereof; and

(c) how long it will take the Government to utilise this new energy?

THE DEPUTY MINISTER IN THE MINISTRY OF ENERGY (PROF. SIDDHESHWAR PRASAD): (a) and

(b). Investigation to establish the geo-thermal potential are at present in progress in the Parbati Valley in Himachal Pradesh, along the West

Coast in Maharashtra and in the Puga Valley in Jammu and Kashmir. A shallow geo-thermal reservoir has been identified in the Puga Valley and further investigations are in progress to prove the reserves. The investigations in the Parbati Valley and along the West Coast are in the initial stages.

(c) Utilisation of geo-thermal energy for power generation and other purposes would depend on the results of the various investigations and studies in progress.

Publication of memoirs by Ex-Envoys and High Officials

174. SHRI YAMUNA PRASAD MANDAL: Will the PRIME MINISTER be pleased to state:

(a) whether Government have been urged to prohibit the publication of memoirs by Ex-envoys and other high officials of the Government; and

(b) if so, the decision of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA): (a) No, Sir.

(b) Does not arise.

Attack on Agricultural Workers in Village Khedoi, Anjar Taluka, District Kutch

175. SHRI DINESH JOARDER: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn to the attack on the Agricultural workers and bonded labourers of village Khedoi of Anjar Taluka of Kutch District in Gujarat by the landlords and their goondas;